NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: TCPNO. 17 (1B/201)

PETITION NUMBER

: TCP/17/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. SIVAKUMAR

NAME OF THE RESPONDENT(S)

: TRINGAPPS RESEARCH LABS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

12. R. Shankan.
- 9381047676,
Coursel for Petitions langestatu & grant com,

ORDER

Counsel for Petitioner present and submitted that he needs time to make compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. At request, seven days time is given. Counsel for Petitioner is also directed to send a private notice to the Corporate Debtor along with a copy of the petition and file proof of sending and delivery thereof along with an affidavit before the next date of hearing. Put up on 28.07.2107 at 10.30 A.M.

s. vijagaroplan.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)